

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 5 of 2009 IN
APPEAL No. 181 OF 2008**

Dated: 11th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

D.E.R.C. ... Appellant(s)

Versus

BSES Rajdhani Power P. Ltd. ... Respondent(s)

Counsel for the Appellant(s): Mr. Meet Malhotra, Sr. Adv. with
Mr. Ravi S. S. Chauhan

Counsel for the Respondent(s): Mr. Amit Kapur

ORDER

In pursuance of our directions dated 15.12.2011, the Status Report has been filed by the Forum of Regulators on 03.01.2012. Now the Amicus curiae counsel seeks some time to go through all the Orders passed so far by this Tribunal and also the Status Report and make further suggestions to give a suitable directions to the Forum of Regulators.

Post the matter on **23.01.2012.**

**(Rakesh Nath)
Technical Member
TS/KS**

**(Justice M. Karpaga Vinayagam)
Chairperson**